

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No. 78/230/HDB/2017
NAME OF THE COMPANY	Portware India Pvt Ltd
NAME OF THE TRANSFEROR	Portware India Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for VS Raju for petitioner	Advocate	VBRaju1@gmail.com 9849120947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.B. Raju, Ld. Counsel for the Applicant.

Case admitted. Post the case for final hearing on 27.03.2018.



Member (T)



Member (J)